

SPECIAL BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1121(KB)2019
IA(I.B.C)/519(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	WIPRO LTD. VS RAHUL COMMERCE PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For Liquidator

Mr. Rahul Auddy Adv.

Mr. Aditya Gooptu Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. Ld. Counsel appearing for the applicant seeks one week time to file supplementary affidavit. Time is allowed.
3. Post this matter on **13.06.2024**.

D. ARVIND
Member (Technical)

Rohit Kapoor
Member (Judicial)